

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 621
09/252/ND/2022

IN THE MATTER OF:

Mr. Rajiv Malhotra and Ors.
(M/s. Moti Realtek and Properties Pvt. Ltd.)

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
U/s 252

Order delivered on 28.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Adv. Nagesh Behl and Adv. Vishal
Gourav for Sh. Rajiv Malhotra and
Sh. Aditya Malhotra

For the RoC

:

For the Income Tax Department

:

ORDER

Due to paucity of time, matter is adjourned to 21.10.2022.

(COURT OFFICER)